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Title: Need to provide separate fund for Saansad Adarsh Gram Yojana.

SHRI V. ELUMALAI (ARANI): Hon. Prime Minister has recently announced 'Saansad Adarsh Gram Yojana' as an integrated development programme to be taken up by the Members of Parliament adopting a village in their respective constituencies.

Union Government may note that a similar scheme is being implemented in Tamil Nadu as envisioned by our hon. Chief Minister, right from 2011 as 'Tamil Nadu Village Habitation Improvement (THAI)' scheme. This flagship programme is aimed at providing minimum basic infrastructure.

For implementing this scheme, Rs. 680 crores was spent in 2011-12 to benefit 25,335 habitations in 2020 villages. It was 750 crores in 2012-2013 to benefit 2,250 villages and a similar sum in 2013-2014 to benefit 2,500 villages. Now, the hon. Prime Minister wants the Members of Parliament to take up this adoption programme from the MPLADS funds.

It is needless to say that MPLADS funds need to be spent on various development works for the entire constituency, and the amount allocated for the purpose needs to be enhanced. While this being the ground reality, expecting MPs to adopt villages to develop them as model villages without separate fund allocation will be difficult. Hence, I would urge upon the Union Government to provide extra funds to carry out this ambitious programme, which is being taken up by the Government of Tamil Nadu in a big way.